


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 23/BB/ 2018	-	Admission	252(3)	M/s Mahanth Engineering Works Pvt Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	GANAPATHI GHATTI 8970797164	Petitioner	

ORDER

Matter is listed today for admission. PCS for Petitioner Company is present. Heard him. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner Company is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. List it on 01/02/2018.


Member (T)


Member (J)